

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3149
TO BE ANSWERED ON 15.03.2021**

COMPENSATION TO MIGRANT WORKERS

3149. DR. MOHAMMAD JAWED:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether any monetary compensation has been provided to the families of the migrant workers who lost their lives due to lockdown; and**
- (b) if so, the details thereof including the compensation, State-wise?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): As per the information received from the States/UTs, no loss of lives of migrant workers are reported from Andaman & Nicobar Islands, Arunachal Pradesh, Assam, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Delhi, Goa, Kerala, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Himachal Pradesh, Punjab & Uttarakhand, except 17 accidental deaths in Maharashtra. The monetary compensation has also been provided in some States. However, on receipt of complete data from all the remaining States/UTs, the information will be laid on the table of the house.
